# GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ LOK SABHA UNSTARRED OUESTION NO. 1142

ANSWERED ON 08.02.2022

#### RASHTRIYA GRAM SWARAJ ABHIYAN

†1142. SHRI SUNIL KUMAR SONI: SHRI VIJAY BAGHEL: SHRI ARUN SAO:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of the main features and objectives of Rashtriya Gram Swaraj Abhiyan (RGSA);
- (b) the details of guidelines and criteria fixed for allocation under the said scheme; and
- (c) the details of the funds sanctioned and released under Rashtriya Gram Swaraj Abhiyan during each of the last three years and the current year, State-wise including the State of Chhattisgarh, year-wise?

#### **ANSWER**

### THE MINISTER OF STATE FOR PANCHAYATI RAJ (SHRI KAPIL MORESHWAR PATIL)

(a) The Ministry of Panchayati Rai (MoPR) is implementing Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) w.e.f. financial year 2018-19 with the primary aim of strengthening Panchayati Raj Institutions (PRIs) for achieving Sustainable Development Goals (SDGs) with main thrust on convergence with Mission Antyodaya and emphasis on strengthening Panchayati Raj Institutions (PRIs) in 117 Aspirational districts.

The primary objective of the scheme is to develop governance capabilities of PRIs to deliver on the SDGs, enhance capabilities of Panchayats for inclusive local governance with focus on optimum utilization of available resources and convergence with other schemes to address issues of national importance, raise own sources of revenue, strengthen Gram Sabhas to function effectively as the basic forum of people's participation, transparency and accountability within the Panchayat system, promote devolution of powers and responsibilities to Panchayats according to the spirit of the Constitution and PESA Act 1996, develop a network of institutions of excellence to support capacity building and handholding for PRIs, strengthen institutions for capacity enhancement of PRIs at various levels and enable them to achieve adequate quality standards in infrastructure, facilities, human resources and outcome based training, promote e-governance and other technology driven

solutions to enable good governance in Panchayats for administrative efficiency and improved service delivery, recognize and incentivize PRIs based on performance.

(b) The scheme has both central as well as state components. The central component is fully funded by Government of India. However, for the State Component, Centre: State funding pattern is 60:40 for all States except North Eastern, Hilly States and Union Territories (UT) of Jammu & Kashmir where Central and State sharing is in the ratio of 90:10. For other UTs, Central share is 100%.

Under the scheme, funds are released to States on the basis of approved Annual Action Plans (AAP), submission of requisite documents viz. Utilization Certificate, Auditor's Report etc. and instructions of Ministry of Finance regulating release of funds under the Centrally Sponsored Schemes.

(c) Details of the Annual Action Plan (AAP) approved and released under RGSA during each of the last three years and the current year, State-wise including the State of Chhattisgarh, is given at **Annexure.** 

\*\*\*

## Annex referred to in reply to Part (c) of the Lok Sabha Unstarred Question no 1142 for 08.02.2022 regarding Rashtriya Gram Swaraj Abhiyan Details of AAP Approved and funds released under the scheme of RGSA since 2018-19 to 2020-21

(Rs. in crore)

Sl. No.	States/ UTs	2018-19		2019-20		2020-21	
		AAP Approved	Fund Released	AAP Approved	Fund Released	AAP Approved	Fund Released
1	Andaman & Nicobar Islands	1.5	0	1.69	0	1.253	0
2	Andhra Pradesh	128.54	67.69	183.84	0	203.489	22.339
3	Arunachal Pradesh	40.72	33.19	46.58	39.59	15.65	0
4	Assam	77.27	39.21	76.02	23.22	98.305	26.1159
5	Bihar	108.02	4.25	76.24	0	105.71	0
6	Chhattisgarh	25.87	7.24	37.29	0	36.57	4.0395
7	Dadra & Nagar Haveli	1.628	0	2.9	0	4.55	0
8	Daman & Diu	1.21	0	0.89	0		
9	Goa	4.39	0	3.71	0	3.7163	0
10	Gujarat	27.92	0	55.09	0	20.24	0
11	Haryana	55.55	6.99	136.48	0	188.534	9.89
12	Himachal Pradesh	19.18	17.26	127.95	10	128.18	22.098
13	Jammu & Kashmir	49.51	25.06	197.21	6.19	173.48	25
14	Jharkhand	28.53	4.49	34.62	0	28.659	2.34
15	Karnataka	66.08	0	71.03	0	116.7	0.439
16	Kerala	51.78	7.68	52.81	0	44.34	8.129
17	ladakh	-	-	-	-	8.594	2.1485
18	Lakshdweep	0	0	0		1.1418	0
19	Madhya Pradesh	215.29	62.79	229.84	85.48	320.809	71.42
20	Maharashtra	102.54	11.54	119.71	8.44	233	66.76
21	Manipur	20.6	9.25	15.51	4.54	7.7	3.4127
22	Meghalaya	9.86	4.44	15.02	2.63	19.758	3.967
23	Mizoram	10.97	9.85	9.88	0.503	29.635	21.185
24	Nagaland	8.76	7.89	10.14	3.94	14.7981	3.7217

25	Odisha	50.68	0	28.55	0	21.49	2.937
26	Puducherry	0	0	4.01	0	4.667	0
27	Punjab	98.93	29.68	91.12	0	89.875	13.45
28	Rajasthan	61.81	25.57	83.31	0	103.04	12.981
29	Sikkim	11.29	5.08	11.80	5.095	15.789	4.7475
30	Tamil Nadu	96	57.6	190.37	5.3	282.78	56.875
31	Telangana	66.75	0	279.52	0	242.868	12
32	Tripura	7.5	2.77	16.51	0	15.788	2.5304
33	Uttar Pradesh	249.24	57.14	842.45	169.92	598.55	32.5407
34	Uttarakhand	37.37	33.05	62.80	23.79	42.68	26.751
35	West Bengal	91.59	54.94	98.24	44.1	115.53	33.52
	Total	1826.878	584.65	3213.13	432.74	3337.869	491.3385